

NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 18.09.2017. AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No.177/9/HDB//2017
NAME OF THE COMPANY	KPR Industries (India) Limited
NAME OF THE PETITIONER(S)	Crompton Greaves Consumers Eiectricals Limited
NAME OF THE RESPONDENT(S)	KPR Industries (India) Limited
UNDER SECTION	9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Hemant Dacwani	Advocati	· 99893?3044.	Fert

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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Heard Shri Hemant Daswani, Learned Counsel for the Petitioner and Shri N.V. Shravan Kumar, Learned Counsel for the Respondent.

Both the counsels submit that the issue in question is likely to be settled soon and they would file an affidavit stating the terms and conditions of settlement by the next date of hearing. Post the case on 22:09.2017.

Member (T)

Member (J)

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